

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO.570  
TO BE ANSWERED ON 21<sup>ST</sup> JULY, 2022**

**BENEFICIARIES UNDER AATMANIRBHAR BHARAT ROJGAR YOJNA**

**570. SHRI HARNATH SINGH YADAV:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the salient features of the Aatmanirbhar Bharat Rojgar Yojna and details of the funds sanctioned/allocated and utilized so far under the said Scheme ;**
- (b) details of the number of beneficiaries covered under this Scheme so far in the country alongwith the targets set and achievements made thereunder and reaction thereto; and**
- (c) details of the steps being taken by Government to comprehensively cover the targeted beneficiaries under this Scheme in the States?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (c): The Aatmanirbhar Bharat Rojgar Yojana (ABRY) has been launched with effect from 1st October, 2020 to incentivize employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic. The salient features of the scheme are summarized below:**

- An employee drawing monthly wage of less than Rs. 15000/- who was not working in any establishment registered with the Employees' Provident Fund Organization (EPFO) before 1st October, 2020 is eligible for the benefit. The employees who lost their job during Covid-19 pandemic and did not join in any EPF covered establishment upto 30.09.2020 are also eligible for the benefit.**
- Government of India for a period of two years, is crediting both the employee's share (12% of wages) and employer's share (12% of wages) of contribution payable or only the employee's share, depending on employment strength of the EPFO registered establishments.**

- **The scheme commenced from 1st October 2020 and registration was open for eligible employers and new employees upto 31st March, 2022.**

**The scheme was intended to benefit a total of 71.80 lakh members. Total registration under the scheme is 75.11 lakh. As on 13.07.2022, benefits have been provided to 59.54 lakh beneficiaries through 1.50 lakh establishments in the country.**

**To increase the coverage of the scheme, the last date of registration was increased for nine months i.e. 30.06.2021 to 31.03.2022.**

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